

Name of the Corporate Debtor: Adel Landmarks Limited; Date of commencement of CIRP: December 05, 2018; List of creditors as on: December 05, 2018 updated for claims/additional information received up to January 25, 2022

List of operational creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1		Mohit Mathur(Ex Employee)	09.12.2018	41,918.00	-	Unsecured	No	-	-	-	41,918.00	Wrong form submitted
2		Anil Dahiya	09.12.2018	1,50,954.00	1,50,954.00	Unsecured	No	-	-	-	-	
3		Ramesh Kumar (Ex Employee)	03.03.2019	2,17,460.00	2,17,460.00	Unsecured	No	-	-	-	-	
4		Vinod Chhibber	09.12.2018	52,14,545.00	-	Unsecured	No	-	-	-	52,14,545.00	Wrong form submitted instead of form CA
5		Punit Choudhary	10.12.2018	2,11,026.00	2,11,026.00	Unsecured	No	-	-	-	-	
6		Madan Lal Aggarwal(Ex Employee)	09.12.2018	6,50,000.00	-	Unsecured	No	-	-	-	6,50,000.00	Wrong form submitted
7		Nirmal Singh	11.12.2018	1,70,000.00	1,70,000.00	Unsecured	No	-	-	-	-	
8		Hemant Kumar(Ex Employee)	12.12.2018	6,10,000.00	-	Unsecured	No	-	-	-	6,10,000.00	Wrong form submitted
9		Amit Kumar (Ex Employee)	13.12.2018	3,08,345.00	-	Unsecured	No	-	-	-	3,08,345.00	wrong form submitted
10		Anoop Kela (Ex Employee)	14.12.2018	3,78,857.00	-	Unsecured	No	-	-	-	3,78,857.00	Wrong form submitted
11		Manish Krishna (Ex Employee)	14.12.2018	2,01,912.00	-	Unsecured	No	-	-	-	2,01,912.00	wrong form submitted
12		Deepak Tyagi	05.01.2019	4,55,000.00	-	Unsecured	No	-	-	-	4,55,000.00	Ex employee, hence wrong form submitted
13	Mr. Arun Singh and Bhupendra Varshaney	Employees in a group represented by authorised representative	26.02.2019	2,52,55,380.00	1,15,52,028.00	Unsecured	No	-	-	-	1,37,03,352.00	TDS deducted, gratuity, PF claimed not admitted
14		Ashok Kumar	01.03.2019	7,00,000.00	-	Unsecured	No	-	-	-	7,00,000.00	Wrong form D submitted as ex employee, also time barred as for limitation
15		Kanhiya Lal	03.03.2019	3,00,000.00	-	Unsecured	No	-	-	-	3,00,000.00	Contractor, wrong form D filed
16		Punit Kumar	03.03.2019	2,11,026.00	-	Unsecured	No	-	-	-	2,11,026.00	as no proof of claim submitted
17		Jagdish Prasad Majumdar	07.03.2019	5,57,580.00	-	Unsecured	No	-	-	-	5,57,580.00	Wrong form D submitted instead of Form B. Also, outstandings are transferred to Era Infra Engg. And hence claim cannot be in Adel
18		Pankaj Bhati	20.12.2018	9,45,753.00	-	Unsecured	No	-	-	-	9,45,753.00	Wrong form D submitted instead of Form B. as he is ex employee
19		Ravindra Prasad	07.03.2019	5,62,589.00	-	Unsecured	No	-	-	-	5,62,589.00	Employee of Era Infra Engg. And not Adel Landmarks, hence rejected
20		Jagat Pratap Singh	17.08.2019	1,91,892.50	-	Unsecured	No	-	-	-	1,91,892.50	as no proof of claim submitted, no bank certificate etc.
21		Siba Narayan Nayak(ex-employee)	02.01.2020	25,93,792.00	-	Unsecured	No	-	-	-	25,93,792.00	wrong form D instead of B submitted for ex employee
22		Mahendra Sharma		1760654	-	Unsecured	No	-	-	17,60,654.00		under verification as no documents related to joining, leaving, salary slips, salary break up submitted. Also claim is in form D but claimant is ex employee
				4,16,88,683.50	1,23,01,468.00					17,60,654.00	2,93,87,215.50	